

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4051

ANSWERED ON:15.12.2009

RESOLUTION OF J & K PROBLEM

Nagorao Shri Dudhgaonkar Ganeshrao; Rao Shri Sambasiva Rayapati; Sivasami Shri C.; Swaraj Smt. Sushma

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any fresh initiative for resolving the Kashmir problem;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action on the recommendations made by the working groups in this regard;
- (d) if so, the details thereof;
- (e) whether there is any proposal to initiate dialogue process with militants/terrorist outfits and separatists active in the State; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): The Hon'ble MPs are presumably referring to reply given to Unstarred Question No. 38 dated 26.2.2008. The required information is given in the enclosed Annexure.

ANNEXURE

REPLY TO PARTS (a) TO (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 4051 FOR 15.12.2009

(a), (b), (e) & (f): The Central Government is holding talks with every shade of opinion in Jammu & Kashmir. In a speech on October 28, 2009, Prime Minister stated that talks could be held with anyone who had any meaningful ideas for promoting peace and development in Kashmir. He was also willing to carry all sections of the people in resolving the political and economic problems of Jammu and Kashmir. Some groups have indicated an interest in holding talks.

(c) & (d): The present status of action taken on the recommendations of various Working Groups is as under:

Working Group-I: Confidence building measures across segment of society in the State

PM announced a package on 25.4.2008. The package is at various stages of implementation.

Working Group-II: Strengthening relations across the Line of Control

Action has been taken by Ministry of External Affairs and Ministry of Home Affairs. The movement of goods and people across LoC has started.

Working Group-III: Economic Development

Action has been taken by the Planning Commission. The projects are at various stages of implementation by Centre/State Government.

Working Group-IV: Ensuring Good Governance

The recommendations are essentially concerned with issues relating to improvement in governance in the State. State Government has been asked to take action on the same.

Working Group-V: Strengthening relations between the State and the Centre

The Working Group has not completed its deliberations.